_	an was transfer of the second						- T. 75
1	2	`\			3	4	5
161	M/s. Kanoria Industries Ltd.			•	17.19		17.19
162	M/s. North Bengal Sugar Mills	Co. (P	Ltd.	. '	85.13		85.13
163	M/s. The Moon Mills Ltd.				24.45		24.45
164	M/s. Jeeyajeerao Gotton Mills I	⊿td.			29.94	213.95	243.89
-165	M/s. Taxmaco Ltd				29.06	3.66	32.72
ı 66	M/s. Chatterjee Polk (P) Ltd.				10,20	14.58	24.78
167	M/s. Jeewan Lal (1929) Ltd.				12.95	9.31	22,26

APRIL 10, 1981

Note:—This statement does not include the names of banking companies, information relating to which is not to be disclosed in terms of notification No. 2048 dated 23-6-1965.

## Export of razor blades

168 M/s. Kanoria Chemicals & Indus. Ltd.

Written Answers

\*773. SHRI CHIRANJI LAL SHARMA: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government propose to export razor blades during the current financial year;
- (b) if so, the names of the importing countries; and
- (c) the quantity of blades proposed to be exported, (separately)?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): a) to (c) Razor blades are being regularly exported from India to various countries. The main markets are Arab Republic of Egypt, Sudan, Ethiopia, Yugoslavia, Iran, Singapore etc. For 1981-82. the Engineering Export Promotion Council have adopted a target of Rupees two crores for export of razor blades. The quantities to be exported to individual markets will depend on orders received.

Raids by Income-tax Department at premises of Managing Director of M/s. K. C. P. Company at Madras.

48.49

26.37

Written Answers

52

\*774. DR. V. KULANDAIVELU: SHRI C. T. DHANDAPANI;

Will the Minister of FINANCE be pleased to state:

- (a) whether a raid was conducted by the Department of Income-Tax (Intelligent wing) at the residence/office premises of the Managing Director of M|s. K.C.P. Company at Madras and his close associates during the year 1979;
- (b) if so, the quantum and value of unaccounted jewellery, cash and incriminatory documents seized during the search;
- (c) what action Government have taken in this regard; and
- (d) the names of the Managing Director and the Board of Directors of the said Company?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI (SAWAI SINGH SISODIA): (a) Yes, Sir.

(b) During the course of the search,

the following prima facie, unaccounted assets were seized:—

- (i) Cash-Rs. 8,40.000.
- (ii) Jewellery—Rs. 60,000 approximately.
  - (iii) F.D.Rs.—Rs. 1,46,000

Besides these, incriminating documents were also seized.

- (c) Action in accordance with the provisions of Income-tax Act and other Direct Taxes Acts is being taken in these cases.
- (d) Names of the Managing Director and other Directors are given in the attached statement.

## Statement

List of Directors of Messre K.C.P. Ltd.
as en 18-1-1981.

- 1. Shri Boppana Ramalingeswara Rao, Padagonuru S.O. 521329, Kaikaluru Taluk, Krishna Dist A.P.
- 521329, Kaikaluru Taluk, Krishna Dist. A.P. 2. Shri Dutt V.L. No. 4 First Chairman

and

Managing

Crescent Park Road, Adyar,

Madras-20.

lore-560003.

- 3. Shri C.C. Ganapathy, No. 47 Vasudhara, 5th Floor, Bhulabhai Desai Road, Bombay-
- 4. Shri Krishnamachari M.A., Director 'Srinivasam' 20 IX Cross
  Poad, Malleswaram, Banga-
- Shri Pinnamaneni Koteswara Director Rao, Rudrapaka, Via Gudivada 521301, Krishna Dt.
- Shri Prabhu R., M.P. C-4/4 Director Vasant Vihar, New Delhi-110057.
- 7. Shri Prasad S.R.K., Jothi, Director 6/34 Race Course Road, Coimbatore-18.
- 8. Shri Ramakrishnan, P.R. Director 'Jothi', 6/94 Race Course Road, Coimbatore-18.
- Sri Reddy D.S., No. 2 Rutland Gate 5th Street, Madras-6.
- 10. Shri Satyanarayana, K. Plot
  No. 19 "Krishnapuri, Srinivasa Avenue, Madras-28.

11. Shri Veerabhandra Rao, V. Director Vuyyuru-521165 Krishna District, A.P.

Geological Survey in Madhya Pradesh

•775. DR. VASANT KUMAR PANDIT: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether according to the geological survey several places have been identified in Madhya Pradesh for mining of precious stones like diamond, emerald, ruby, sapphire and semi-precious coloured stones;
- (b) whether it is a fact that recently in a mine given on lease to a private man for digging quartz in Old Fort at Chachoda-Beenagunj in District Guna of Madhya Pradesh, blue sapphires and precious coloured stones have been found:
- (c) have the Central Government and or State Givernment taken steps to make further investigations and geological survey of the new findings; and
- (d) if so, the results thereof and the plans drawn by Government to that effect?

THE MINISTER OF COMMERCE AND STEEL AND MINES PRANAB MUKHERJEE): (a) As a result of geological surveys, diamond bearing areas have long been identified in the Panna belt in Madhya Pradesh by the Geological Surevy of India and National Mineral Develop-Besides, ment Corporation. some occurrences of precious and precious stones like coloured Corundum, Spinel, Garnet, Amethyst Agate have also been reported from some places in Madhya Pradesh, but these are minor in nature.

- (b) According to the State Government, no lease for mining quartz has been sanctioned to any one in the Guna district.
  - (c) and (d) Do not arise.